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Title: Introduction of the State of Arunachal Pradesh (Amendment) Bill , 2016 (*Amendment of section 35*).

HON. DEPUTY SPEAKER: Item No.32, Shri Ninong Ering.

SHRI NINONG ERING (ARUNACHAL EAST): Sir, I beg to move for leave to introduce a Bill further to amend the State of Arunachal Pradesh Act, 1986.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the State of Arunachal Pradesh Act, 1986."

*The motion was adopted.*

SHRI NINONG ERING: Sir, I introduce the Bill.